

**FIFTEENTH KERALA LEGISLATIVE ASSEMBLY**

**COMMITTEE ON PUBLIC ACCOUNTS**

**(2021-23)**

**THIRTEENTH REPORT**

**(Presented on 16<sup>th</sup> March, 2022)**



**SECRETARIAT OF THE KERALA LEGISLATURE**

**THIRUVANANTHAPURAM**

**2022**

**FIFTEENTH KERALA LEGISLATIVE ASSEMBLY**

**COMMITTEE  
ON  
PUBLIC ACCOUNTS  
(2021-23)**

**THIRTEENTH REPORT**

**on**

**Action Taken by Government on the Recommendations contained in the One  
Hundred and Thirteenth Report of the Committee on Public Accounts (2014-16)**

# CONTENTS

## Page

Composition of the Committee :

Introduction :

Report :

Appendix :

Annexure

# **COMMITTEE ON PUBLIC ACCOUNTS**

**(2021-2023)**

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Smt. Shamy J., Under Secretary.

## **INTRODUCTION**

I, the Chairman, Committee on Public Accounts, having been authorised by the Committee to present this Report, on their behalf present the Thirteenth Report on Action Taken by Government on the Recommendations contained in the One Hundred and Thirteenth Report of the Committee on Public Accounts (2014-16).

The Committee considered and finalised this Report at the meeting held on 11<sup>th</sup> March, 2022.

Thiruvananthapuram  
16<sup>th</sup> March, 2022.

**SUNNY JOSEPH,**  
*Chairman,*  
*Committee on Public Accounts.*

## **REPORT**

**This report deals with the action taken by the Government on the recommendations contained in the 113<sup>th</sup> Report of the Committee on Public Accounts (2014-16).**

The 113<sup>th</sup> Report of the Committee on Public Accounts (2014-16) was presented in the House on 18<sup>th</sup> February 2016. The report contained twenty one recommendations related to public works and social Justice Departments. The Government was addressed on 16.04.2016, to furnish the statements of Action Taken on the recommendations contained in the Report and final reply was received on 11.12.2019.

The Committee examined the statements of Action Taken on the recommendations contained in the 113<sup>th</sup> Report of the Committee(2014-16) in its meetings held on 22.11.2017, 07.08.2019 and 08.09.2021 and decided not to pursue further action in the light of the replies furnished by the Government. Such recommendations and Government replies are incorporated in this Report.

### **Public Works Department**

#### **Recommendation**

**[ Sl.No. 1, Para No. 9]**

The Committee observes that though the engineering crew of the Public Works Department is expected to do the Design, Investigation and Quality Control of the works, the Department outsource the design preparation. The Committee directs the Public Works Department to revamp its Design wing to make it competent enough with the

requirements.

### Action Taken

During 2010-2015 period, the number of major works handled by the Buildings, Roads & Bridges and National Highway wings were multiplied by 2 to 3 times compared to the previous years. Consequently, more design jobs were assigned to this wing and was unable to complete all these works in the required time which caused the outsourcing of design works. As a part of implementing the government policy to stop outsourcing of design jobs in the department, the government have accorded sanction vide G.O (MS)No. 15/2017/PWD dated 23.02.2017 to strengthen the existing Design wing by the formation of the following new units.

1. strengthening of Chief Design Office.
2. Regional Design offices at Ernakulam and Kozhikkode
3. Investigation units attached to Regional Quality Control labs at Ernakulam & Kozhikkode
4. Regional Investigation & Quality Control lab at Thiruvananthapuram.

#### **1. Strengthening of Chief Design Office.**

Government have accorded sanction to strengthen the existing Design office at headquarters by the formation of seven design units reconstituting existing three units namely i) Building Design, ii) Bridge Design and iii) Project Preparation. The seven Design units are the following.

- i) Structural Design Unit
- ii) Bridge Design Unit
- iii) Highway Design Unit
- iv) Project Preparation Unit
- v) Geotechnical Engineering Unit
- vi) Environmental Engineering Unit

vii) MEP (Mechanical, Electrical and Plumbing) Design Unit.

The functions of each unit is detailed below

**i) Structural Design Unit (SDU)**

Primary function: To prepare structural design and drawings of Buildings and associated structures costing more than 5 crores executed by the Department. This unit shall coordinate with the Architecture wing as well as with MEP Design Unit.

**ii) Bridge Design Unit (BDU)**

Primary function: To prepare design and drawings of Bridges and flyovers and associated structures costing more than 5 crores executed by the Department.

**iii) Highway Design Unit (HDU)**

Primary function: To prepare Geometric and pavement design of Roads/Highways project costing more than 5 crores.

**iv) Project Preparation Unit (PPU)**

Primary function: To prepare Detailed Projects Reports (DPR) for projects costing more than 5 crores executed by the department. This unit shall coordinate all the design units, field engineers and investigation team associated with the project and also to conduct frequent meetings of concerned engineers for speedy and effective completion of DPRs.

**v) Geotechnical Engineering Unit (GEU)**

Primary function: To find solutions and to give advice regarding the geotechnical problems associated with Buildings Bridges and Highway/Roads constructed by the Department.



#### **vi) Environmental Engineering Unit (EEU)**

Primary function: To find solutions and to give advice regarding the Environmental and Social issues associated with Highway/Roads and Bridges constructed by the Department.

#### **vii) MEP Design Unit.**

Primary functions:

Electrical Design Engineer: To Design the electrical and lighting systems associated with the Buildings designed and constructed by the Department.

Plumbing Engineer: To design the plumbing systems associated with the Buildings designed and constructed by the Department.

HVAC Engineer: To design the Heat, Ventilation and Air Conditioning systems associated with the Buildings designed and constructed by the Department.

### **2) Regional Design offices at Ernakulam & Kozhikkode**

Primary functions

a) To prepare structural design and drawings of Buildings & Bridges and associated structures costing less than 5 crores executed by the Department.

b) To prepare Geometric and pavement design of Roads/Highways projects costing less than 5 crores.

c) To prepare Detailed Project Reports (DPR) for projects costing less than 5 crores executed by the department.

### **3) Investigation units attached to Regional QC labs at Ernakulam & Kozhikkode**

The investigation works for preparing DPR are being outsourced as

there is no in-house system to conduct the required investigation works in the department. In many cases, the genuineness of the outsourced investigation report is under question as it causes revision of design during execution of work and resulted loss to the exchequer. The Principal Accountant General, Kerala branch is also insisting the Government to equip the Design wing to avoid outsourcing of Investigation works, in the Audit para regarding the already completed works. Hence proposal has been submitted and Government have accorded sanction for the formation of investigation units attached to the Regional Quality Control labs at Ernakulam and Kozhikkode. Setting up of office and procurement of equipments are in progress.

#### **4) Regional Investigation & Quality Control labs at Thiruvananthapuram.**

The Quality Control wing of the Public Works Department started functioning from 01.10.2013 having eleven District laboratories and two Regional laboratories at Ernakulam & Kozhikkode. The function of Quality control Regional Lab at Thiruvananthapuram was entrusted with Kerala Highway Research Institute, Karyavattom. Now Government have accorded sanction for the formation of new Regional Investigation & Quality Control Lab at Thiruvananthapuram. Setting up of office and procurement of equipments are in progress.

#### **Conclusion**

As per G.O. (MS) No. 15/2017/PWD dated 23.02.2017 the Design wing has been revamped to make it competent to do the Investigation works, Design of Buildings, Bridges & Pavements and for the Quality Control of works done by PWD. As per G.O. Government have accorded sanction for the deployment of posts vide G.O. (MS) No.24/2017/PWD dated 10.04.2017 for the new Design units in Chief Design office, new Regional Design offices at Ernakulam and Kozhikkode new investigation units Regional Quality

Control lab at Ernakulam and Kazhikkode and in new Regional Investigation and Quality Control lab at Thiruvananthapuram. Setting up of office, procurement of equipments for labs & Investigation units and procurement of computers & software for new offices are in progress.

### **Recommendation**

#### **[Sl. No. 2, Para No. 10]**

When noticed that currently Public Works Department is undertaking maintenance work only and all major works are being executed by external agencies, the Committee exhorts to check the feasibility of executing major works by the Department itself. It warns that execution of major works by external agencies by passing the Public Works Department should be curtailed.

### **Action Taken**

At present Public Works Department is undertaking all major works provided in the State Budget. Only the works aided or funded by the external agencies are undertaken through Special Purpose Vehicle or KSTP. The agencies like KRFB, RBDCK, KSTP AND SRIP are under PWD only. The recommendation execute all major works by PWD is acceptable.

### **Recommendation**

#### **[Sl. No. 3, Para No. 11]**

The Committee opines that it would be better if design and estimate of works are prepared by separate units. It proposes that design of building is done by one wing and then estimate by another. It advocates to adopt a more transparent procedure for the construction of buildings.

### **Action Taken**

At present the design and estimate of works are prepared by separate units. There is a dedicated Project preparation Unit in PWD. The new proposal for strengthening of design wing and PPU instead of preparing structural design of buildings/Bridges of complete DPR which includes design, estimate data with drawings is under consideration.

### **Recommendation**

**[Sl. No. 4, Para No. 12]**

The Committee disapproves the present practice of nominating an agency to entrust a work, it wants that then Public Works Department should resort to more transparent tendering procedure for awarding any work.

### **Action Taken**

The practice of outsourcing of all soil investigation and DPR preparation will be reduced when the restructuring of the Design & Quality Control wing is completed with sufficient staff strength and equipments. The practice of selecting consultants for empanelment is stopped from 30<sup>th</sup> June 2017. It has decided to have open tender with specific TOR's if consultancy is required. An MOU with Technical Education Department and PWD for soil investigation, testing of materials, conduct of traffic and total station survey has been signed on 22.05.2017 to conduct joint consultancy related to infrastructure projects.

Nominating an agency to entrust a work is generally not practiced in the department. The correct e-tendering procedure followed in the department ensures transparency.

### **Recommendation**

**[Sl. No. 5, Para No. 13]**

The Committee emphasizes that Public Works Department should have more

professional approach so that it could compete with other agencies in the field. It underscores that necessary steps should be taken to improve and modernize the Public Works Department at the earliest.

### Action Taken

Proposals to identify strategic road net works and developing the same as design roads of international standard, asset management using e-tools, emphasis road safety are on anvil. As part of KSTP-1 the institutional Strengthening Action Plan was implemented in KSTP. As part of this, trainings on design and works supervision etc. Were given to Engineers. Dedicated cells were formed in PWD for Road Safety Management, Environmental and Social management, IT, HRD etc. For effective functioning of IT systems for Road Maintenance, Finance Management, GIS etc. In the KSTP II it is planned to implement Road Sector modernization., community participation in Road Safety and up keep, strengthening the Public information cell in PWD etc.

### **Recommendation**

#### **[Sl. No. 6, Para No. 14]**

The Committee urges to furnish the details of manpower in the Public Works Department and also in parallel agencies. It desires to have break-up details of number of works that are nominated and those tendered with prior preferences out of the ongoing schemes to it at the earliest.

### Action Taken

Staff Strength of PWD (Road & Bridges) as on 30.11.2016.

Designation	Direction	Design	Super vision	R&B &KSTP	KHRI	Total
Chief Engineer	1	1				2
DCE/Supdt Eng	2	2	3			7
Exe. Engineer	9	3	3	23	1	39
Asst. Exe. Engineer	19	15	3	114	4	155

Asst. Engineer	18	26	6	280	12	342
First Grade Overseer	15	4	18	257	10	304
Second Grade Overseer	6	1	14	274	5	300
Third Grade Overseer		3		639	8	650
Blue Printer		3	2	9	0	14
Roller Driver				95	0	95
Roller Cleaner				86	0	86
Scientific Assistant				0	1	1
Binder	1					1
Lineman				0	1	1
Geologist				0	1	1
Worker				42	6	48
Lascar				3	0	3
Ferryman				140	0	140
SLR			1	30	1	32
Sr. Financial Officer	1					1
Sr. Admn. Officer	1					1
Admn. Asst.	5		3			8
Financial Asst.			3			3
Senior Supdt.	3		3	4	0	10
Divisional Acc. Officer				22	1	23
Junior Supdt.	7	1	5	25	1	39
Fair Copy Supdt	2		3			5
Head Clerk	2			66	0	68
CLERK	57	3	27	595	6	688
Con. Asst.	5	1	3	1	0	10
Typist	10	2	8	128	1	149
Librarian				0	1	1
Office Attendant	19	4	10	378	8	419
Watchman			1	75	0	76
Watcher cum gardener	4			9	0	13
Driver	2		3	58	1	64
Total	187	69	116	3295	68	3735

Action has been initiated to have a personal information system under the IT wing of PWD. IT wing and HRD of PWD will be strengthened to manage human resources in a professional way by introducing e-governance.

Nominating an agency to entrust a work is generally not practiced in the department. Work costing above 5 lakhs are being arranged through e-tendering process. There was only one nominated work under Roads and Bridges, South Circle, Thiruvananthapuram during 2014-16.

### **Recommendation**

**[Sl. No. 7, Para No. 15]**

The Committee opines that even if Public Works Department could not execute all the works in house, due to the enhancement in the expenditure, it should monitor the execution of works.

### **Action Taken**

All PWD wing is executing all budgeted works pertained to the head of account of this wing through in house only.

### **Recommendation**

**[Sl. No. 8, Para No. 16]**

It directs that the Public Works Department should concentrate on the examination of measurement, check measurement and site inspection of works carried out by other agencies.

### **Action Taken**

The recommendation of PAC is accepted, even though the other agencies have their own mechanism for executing the work.

### **Recommendation**

**[Sl. No. 9, Para No. 17]**

The Committee directs that the monitoring mechanism of Public Works Department should be strengthened and opines that financial constraints

should not be a barrier in this regard.

### **Action Taken**

The monitoring mechanism has been strengthening by the introduction of Quality Control wing in Public Works Department. The Quality Control wing of the Public Works Department started functioning from 01.10.2013 with eleven District laboratories and two Regional Laboratories at Ernakulam and Kozhikkode. As per G.O. (MS) No. 15/2017/PWD, dated 23.02.2017 the Quality Control Wing of PWD strengthened by the formation of a new Regional Investigation & Quality Control lab at Thiruvananthapuram. The posting of staff and procurement of equipment are in progress.

### **Social Justice Department**

#### **Recommendation**

**[Sl. No. 10, Para No. 41]**

The Committee evaluates that even when most Anganwadis are occupied with only one fourth of its permitted strength, better nutritional food is not provided to the children.

### **Action Taken**

Supplementary Nutrition programme through ICDS Anganawadi Centres in fully transferred to the Local Self Government Institutions such as Grama Panchayath, Municipality & Corporation. Local Self Government Institutions are free to identify the food stuffs suited to the local taste or traditional conditions. Government of India prescribed calorific value and protein content to each beneficiary which is strictly maintained. As per the Government of India norms all children in the age group of 6 months to 6 years are entitled to get eligible food prescribed to this category. Better nutritional food is given through Anganawadi Centres. Details of various items provided for ICDS beneficiaries are furnished below.



3 to 6 years

- Morning Snacks - Milk, Egg, gingelly balls, Aval & Jaggery,  
Ground Nut etc.
- Noon feeding - Gruel(rice green gram) rice Meals (rice green gram,  
vegetables)
- General feeding - 1. Wheat Uppuma  
(Broken Wheat, Black gram, Coconut Oil,  
Vegetable)
2. Rava Uppuma (Rava, Coconut Oil, Black Gram  
Vegetable)
3. Payasam (Broken Wheat, Pulse, Jaggery)
4. Wheat Uppuma (Broken Wheat, Green Gram, Dhal  
Oil, Carrot)

**Recommendation****[Sl. No. 11, Para No. 42]**

The Committee directs the Social Justice Department to be vigilant in avoiding the practice of depositing money in TSB Account.

**Action Taken**

Noted for future guidance

**Recommendation****[Sl. No. 12, Para No. 43]**

The Committee observes that the stipulation of 10 cents of land is necessary for the establishment of a Model Anganawadi is not always practical. It recommends that there should be some sort of concession regarding the area of land for Model Anganawadis, if not that much suitable land is not available. It moots that Social Justice Department should take earnest effort to make available at least 3 cents of land for each Anganawadi for

construction of building. The Committee suggests that the Department should take efforts to obtain puramboke land or to purchase land from private parties for the purpose. The committee directs the department to check the feasibility of utilizing the MLA/MP fund for purchasing land.

#### **Action Taken**

Government had approved sanction towards establishing, one model Anganawadi each in all 140 Legislative Assembly constituencies of the State. During the Video conference on 08.07.2016 Chief Secretary has directed the entire district Collectors to identify suitable land for the construction of Model Anganawadis, viz Government lands of other departments, relinquished roads and Puramboku lands. Social Justice Department District officers are directed to seek the possibility of mobilizing resource from the MLA/MP funds to purchase the land for Model Anganawadis.

#### **Recommendation**

#### **[Sl. No. 13, Para No. 44]**

The Committee suggests that Anganawadi should be developed as centres where educational, nutritional and health services could be provided under one-roof. It exhorts the Social Justice Department to evolve an early childhood education curriculum.

#### **Action Taken**

Towards ensuring Child care development & healthy behaviour along with the pre-school education in Anganawadis, an ECCE curriculum & theme chart was developed with the inputs from subject experts. This revised ECCE curriculum was prepared based on the National ECCE policy of 2013, Right to education policy 2009 & Anganawadi Curriculum frame work of 2005. A training to all Anganawadi Workers was also organized based on this revised ECCE curriculum.

**Recommendation****[Sl. No. 14, Para No. 45]**

The Committee advocates that Social Justice Department should develop a strategy to link the Anganawadis with Kudumbasree units in the catchment area for gaining a support base.

**Action Taken**

Supplimentary Nutrition Programme (Take Home Ration) for 6 month to 3 year children is implemented throughout the State with the support of Kudumbasree. Towards ensuring the support of THR making units, they have been nominated as members in ALMSC & Mothers meeting at Anganawadi level.

**Recommendation****[Sl. No. 15, Para No. 46]**

The Committee expresses its apprehension over the fact that the data regarding malnourished children were collected by untrained Anganawadi Workers and directs the Social Justice Department to take effective measures to ensure that data collection was carried out by trained personnel.

**Action Taken**

Towards strengthening the monitoring of growth & Malnutrition among the children between 6 month to 6 years special training were organized to all Anganwadi Workers through training at various centres. A special programme was implemented in Attapady area of Palakkad and Mananthawadi in Wayanad towards ensuring the real time monitoring of child growth and malnutrition. Government envisages to scale up this process throughout all the Anganwadi Centres in the State during FYP 13

**Recommendation****[Sl. No. 16, Para No. 47]**

The Committee recommends that Social Justice Department should permit local bodies to supply better nutrients with available food to the children taking into account of the strength of each centres.

**Action Taken**

Anganwadi's were trasferred to Local Self Government Department as per the decentralization plan process, with these amendment Local Self Government Departments are entrusted to ensure basic infrastructure facilities and supplimentary feeding at Anganwadi Centres. Depending upon the taste of the locality, food with different menu are provided as supplimentary nutrition programme at Anganwadi levels throughout the state.

**Recommendation****[Sl. No. 17, Para No. 47]**

The Committee suggests that the department should formulate a strategy to revamp the concept of Anganwadis. It advocates that Social Justice Department should choose one Panchayat willing to devote its time, energy and money for creating a model on how an Anganwadi system should function and its directs that departmental support should be extended for it.

**Action Taken**

Model Anganwadis were constructed with unit cost of 23.75 lakhs and steps are being taken to scale up this Anganwadi Centres as 3G (meeting place of three generation). Steps are being taken to scale up Anganwadi centre to 3G in Thiruvananthapuram, Kattakkada & Vattiyoorkkavu Constituencies with the participation of LSGD and also proposed to spread this pattern all over Kerala.

### **Recommendation**

**[Sl. No. 18, Para No. 49]**

The Committee was at a dismay to note that the Department had no monitoring mechanism to check whether the benefits of various schemes were reached the beneficiaries. The Committee moots that the Social Justice Department should conduct sample survey and random check rather than sticking on individual quality assessment. So that the department could derive a corrective factor and with that factor number of beneficiaries could be derived more realistically. It suggests that if such a system could be introduced, it would be more advantageous to evaluate the performance of Anganwadis and urges the department to take useful steps in this regard.

### **Action Taken**

Towards ensuring that the service of Social Justice Department are reaching the actual beneficiaries, a first round of social Audit with the technical experts of TISS was organized in the Thirunelly Panchayath of Wayanad, so as to ensure that actual beneficiaries are reaching the service of ICDS. 80 ICDS functionaries through out the state are selected and are under the training process as master trainers in Social Audit to cater the social audit training throughout the state.

### **Recommendation**

**[Sl. No. 19, Para No. 50]**

The Committee opines that if integrated Child Development Scheme has a monitoring surveillance system it could identify and improve the weak spots. So it recommends that Social Justice Department should take necessary steps to formulate a plan under which Anganwadis are integrated with PHCs so that it could provide all service to those deserved.

### **Action Taken**

Towards achieving the goal of reducing Low birth weight babies, Anemia among women and children, IMR, MMR & SAM children. Special Convergence Programme are being conducted through Anganwadis with the help of Health Department. Towards straightening the convergence activities for the successful implementation of the programme, proposal received from the Director, Social Justice is being examined.

### **Recommendation**

[Sl. No. 20, Para No. 51]

The Committee directs the Social Justice Department to furnish a report on the steps taken to improve the quality of Nutrimix.

### **Action Taken**

Supplimentary Nutrition Programme through ICDS Anganwadi Centres in fully transferred to the Local Self Government Institutions such as Grama Panchayath, Municipality & Corporation concerned. Local Self Government Institutions are free to identify the food stuffs suited to the local taste or traditional conditons. Different varieties of food are supplied through Anganwadies which are differing from the normally prepared food in the families. Therefore the Anganwadi bneneficiaries like to take food issued through Anganwadi. Government of India prescribed calorific value and protein content to each beneficiary which is strictly maintained. As per the Government of India norms all children in the age group of 6 month to 6 years are entitled to get eligible food prescribed to this category. Details of various items provided for ICDS beneficiaries are furnished below.

3 to 6 years

Morning Snack	Milk, Egg, Gingelly balls, Aval & Jaggery, Ground Nut etc.
Noon feeding -	Gruel (rice green gram) rice Meals (Rice green gram, Vegetables)
General feeding -	1 Wheat Uppuma (Broken Wheat, Black gram, Coconut Oil, Vegetable)
	2 Rava Uppuma (Rava, Coconut Oil, Black Gram Vegetable)
	3 Payasam (Broken Wheat, Pulse, Jaggery)
	4 Wheat Uppuma (Broken Wheat, Green Gram, Dhal Oil, Carrot)

**Further Recommendation**

The Committee directed the department to furnish the detail report on the steps taken to improve the quality of nutrimix

**Action Taken**

Amrutham Nutrimix is a good quality product distributed to children between 6 months to 3 years as Take Home Ration strategy (TI-IRS) under the Integrated Child Development Services (ICDS) schemes in Kerala prepared by Kudumbasree & is distributed through Anganwadi Centres. The wheat obtained from Central Government through Wheat Based Nutrition Programme (WBNP) is being used for making Nutrimix. The following are the contents of 100gm Nutrimix.

Wheat	45gm
Roasted Bengal gram	15gm
Roasted Ground nut	10gm
Textured Soya chunk	10gm
Sugar	20gm

Each child is entitled to get 135gm Nutrimix per day for 25 days in a month (30375Kg/month per child)

There exists a standard Operating Protocol (SOP) fixed by Government for the proper functioning of Kudumbashree units which are engaged in the preparation of Amrutham Nutrimix. Joint inspections are being conducted regularly for the proper functioning of these units by Programme Officers, CDPO's District Mission Coordinators & make sure that contents of Nutrimix is a bended from of Wheat, roasted Bengal gram, Ground nut, Soya chunk & Sugar in proper proportion. CDPOs are also conducting monthly inspection in the concerned units regularly. Nutrimix units are graded using a Rating Scale jointly prepared by the Women & Child Development Department & Kudumbashree. Programme Officers/Child Development Project Officers/Supervisors are inspecting each & every Nutrimix Units and these units are Graded A,B,C accordingly (Copy of grading scale is enclosed)Annexure \*

An improvement notice is issued within 15 days to those units which are C graded and strict instructions are given to improve their quality

The ratio proportion between the wheat received through WBNP Programme and the Nutrimix is verified by supervisory officers and submit reports regularly.

The quality of Nutrimix samples were tested in 4 Government Labs & are also tested in Regional Analytical Lab, Chennai as per the directions of Government of India. However some complaints are seen arisen on the



NUTRIMIX prepared by Kudumbashree, hence State Government set up a Quality Assurance Team in each district as per G.O. (Rt) No. 83/2019/SJD dated 12.02.2019 for checking the quality of products distributed under Integrated Child Development Services (ICDS)

### **Comment on Para No.51**

In order to ensure better functioning of Anganawadis an agency will be constituted with powers to monitor the activities of all Anganawadis.

### **Recommendation**

**[Sl. No. 21, Para No. 52]**

The Committee further remarks that the overall performance of Social Justice Department needs to be improved and directs the department to take effective measures in this regard.

### **Action Taken**

In order to provide Social Welfare to all sections of people and also to increase the efficiency, the Department of Social Justice is proposed to be divided into two Departments, the Department of Women and Child and Department of Social Justice. This is a policy of Government and which was declared by Hon'ble Governor in the Assembly. The process of dividing the Department is under process. To improve efficiency the Department is undertaking monthly review meeting of district level officers at Secretary level and Director level. In addition to this a meeting is conducted with 5 District level officers in which the District Social Justice Officers is the Nodal Officer.

Thiruvananthapuram,  
16<sup>th</sup> March, 2022.

Sunny Joseph  
Chairman  
Committee on Public Accounts

3/10/2019  
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**തുല്യനിലകൾ കൂണിപ്പുകളുടെ റേറ്റിംഗ് സ്കെയിൽ**

ജില്ല: ..... യൂണിറ്റിന്റെ പേര്: .....  
 പഞ്ചായത്ത്: .....  
 റേറ്റിംഗ് നടത്തിയതീയതി: ..... റേറ്റിംഗ് നടത്തിയവ്യക്തിയുടെ പേര്: .....  
 തസ്തിക: .....

ക്രമ നം	മേഖല	സൂചകങ്ങൾ	സ്കോർ	ലഭിച്ച സ്കോർ
1	<b>അടിസ്ഥാന സൗകര്യം</b>			
a)	500, 1000, 1500, 2500 സ്ക്വയർ ഫീറ്റ് വിസ്താരമുള്ള കെട്ടിടമുണ്ടോ? (5 പേർ അടങ്ങുന്ന യൂണിറ്റുകൾക്ക് 500 ചതുരശ്ര അടി വിസ്തീർണ്ണവും, 5 മുതൽ 10 പേർ അടങ്ങുന്ന യൂണിറ്റുകൾക്ക് 1000 ചതുരശ്ര അടി വിസ്തീർണ്ണവും 10 മുതൽ 15 വരെ അംഗങ്ങളുള്ള യൂണിറ്റുകൾക്ക് 1500 ചതുരശ്ര അടി വിസ്തീർണ്ണവും ഉണ്ടായിരിക്കണം)	അതെ	1	
		ഇല്ല	0	
		ഉണ്ട്	1	
b)	Clean in Place System നടപ്പിലാക്കിയിട്ടുണ്ടോ?	ഇല്ല	0	
		ഉണ്ട്	1	
c)	Dressing room/Changing room പ്രത്യേകമായി ഉണ്ട്	ഇല്ല	0	
		ഉണ്ട്	1	
d)	Machine room പ്രത്യേകമായി ഉണ്ട്	ഇല്ല	0	
		ഉണ്ട്	1	
e)	അസംസ്കൃത വെള്ളങ്ങൾ സൂക്ഷ്മീകരണത്തിന് പ്രത്യേകമുറി ഉണ്ട്	ഇല്ല	0	
		ഉണ്ട്	1	
f)	Packing room പ്രത്യേകമായിട്ടുണ്ട്.	ഇല്ല	0	
		ഉണ്ട്	1	
g)	പാലിംഗ് നൂളിന്റെ തറ കൈൽ ചെയ്തതും മുകൾ ഭാഗം വൃത്തിയാക്കി സീലിംഗ് ചെയ്തതും കൂടി	ഉണ്ട്	1	

കുടുംബശ്രീ കടക്കാരായവരുള്ള ഡോർ	ഇല്ല	0	
പ്രൈവറ്റ്/പബ്ലിക് ഉള്ളതാണ്.	ഉണ്ട്	1	
	ഇല്ല	0	
ഗോഡൗൺ പ്രത്യേക ഗോഡൗൺ (100 മീറ്റർ മേന്മ) ഉണ്ട്	ഉണ്ട്	1	
	ഇല്ല	0	
കെട്ടിടത്തിന് സമീപം തന്നെ ഗൃഹപുനരധിവാസത്തിനുള്ള സൗകര്യം ലഭ്യമാണ്	ഉണ്ട്	1	
	ഇല്ല	0	
അസാധാരണ വാർഷിക വരുമാനം സൗകര്യമില്ലാത്തവരുള്ളവർ ഉണ്ട്	ഉണ്ട്	1	
	ഇല്ല	0	
<b>ആകെ സ്കോർ</b>		<b>10</b>	

<b>പുനരധിവാസം</b>			
പുനരധിവാസ വൃത്തിയാക്കി സൗകര്യമില്ലാത്തവർ	ഉണ്ട്	1	
	ഇല്ല	0	
അപ്രത്യേകമായ ഗോഡൗൺ/ഗോഡൗൺ/പ്രൈവറ്റ്/പബ്ലിക് ഉള്ളതാണ്. (സിമന്റ്/വുഡ്/ഇഷ്ടമുള്ളവർ) സമീപം കെട്ടിടങ്ങളും, തുടങ്ങിയവ/കടന്നുപോയി പ്രയോജനം, ഗൃഹപുനരധിവാസം തുടങ്ങിയിട്ടില്ലാത്തവർ	അതെ	1	
	ഉണ്ട്	0	
<b>ആകെ സ്കോർ</b>		<b>2</b>	

<b>പുനരധിവാസ കാര്യങ്ങൾ</b>			
തുടങ്ങിയിട്ടുള്ള അല്ലെങ്കിൽ പുനരധിവാസം സൗകര്യമില്ലാത്തവർ	ഉണ്ട്	1	
	ഇല്ല	0	
തുടങ്ങിയിട്ടുള്ളവർക്ക് പ്രത്യേകം കൗൺസിലിംഗ് സൗകര്യം	ഉണ്ട്	1	
	ഇല്ല	0	
പുനരധിവാസം തുടങ്ങിയവർക്ക് കൗൺസിലിംഗ് ഇല്ല	അതെ	1	
	ഉണ്ട്	0	







ഉപയോക്താക്കളുടെ അഭിപ്രായങ്ങൾ  
 കേൾക്കാനുള്ള തീരുമാനങ്ങൾ  
 കൈമാറ്റം ചെയ്യാൻ സാധിക്കാത്തവ

ഉണ്ട്	1
ഇല്ല	0
<b>ആകെ സ്കോർ</b>	<b>1</b>

പ്രവർത്തനങ്ങൾ നടപ്പാക്കാൻ സാധിക്കാത്തവ

ഉണ്ട്	1
ഇല്ല	0
<b>ആകെ സ്കോർ</b>	<b>1</b>

പ്രവർത്തനങ്ങൾ നടപ്പാക്കാൻ സാധിക്കാത്തവ

ഉണ്ട്	1
ഇല്ല	0
<b>ആകെ സ്കോർ</b>	<b>1</b>

പ്രവർത്തനങ്ങൾ നടപ്പാക്കാൻ സാധിക്കാത്തവ

ഉണ്ട്	1
ഇല്ല	0
<b>ആകെ സ്കോർ</b>	<b>1</b>

പ്രവർത്തനങ്ങൾ നടപ്പാക്കാൻ സാധിക്കാത്തവ

ഉണ്ട്	1
ഇല്ല	0
<b>ആകെ സ്കോർ</b>	<b>1</b>

പ്രവർത്തനങ്ങൾ നടപ്പാക്കാൻ സാധിക്കാത്തവ

ഉണ്ട്	1
ഇല്ല	0
<b>ആകെ സ്കോർ</b>	<b>1</b>

പ്രവർത്തനങ്ങൾ നടപ്പാക്കാൻ സാധിക്കാത്തവ

ഉണ്ട്	1
ഇല്ല	0
<b>ആകെ സ്കോർ</b>	<b>1</b>

പ്രവർത്തനങ്ങൾ നടപ്പാക്കാൻ സാധിക്കാത്തവ

ഉണ്ട്	1
ഇല്ല	0
<b>ആകെ സ്കോർ</b>	<b>1</b>

പ്രവർത്തനങ്ങൾ നടപ്പാക്കാൻ സാധിക്കാത്തവ

ഉണ്ട്	1
ഇല്ല	0
<b>ആകെ സ്കോർ</b>	<b>1</b>

പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്	ഉണ്ട്	1	
	ഇല്ല	0	
ആകെ നീക്കം		4	

പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്

ക്രമ നമ്പർ	വിവരങ്ങൾ	മുൻകരുതൽ	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്			കുറവ്
			0-10: A	6-7: B	Below 6: C	
I	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്		0-10: A	6-7: B	Below 6: C	
II	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്		2: A	1: B	0: C	
III	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്		5: A	5: B	Below 5: C	
IV	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്		4: A	4-6: B	Below 4: C	
V	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്	3	3: A	1: B	0: C	
VI	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്	1	1: A		0: C	
VII	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്	6	5: A	3-4: B	Below 3: C	
VIII	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്	8	9: A	8: B	Below 8: C	
IX	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്	2	8: A		Below 8: C	
X	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്	1	1: A	0: B		
XI	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്	6	5: A	3-4: B	Below 3: C	
XII	പ്രവേശനത്തിന് കഴിയാതെ ഉണ്ട്	4	4: A	3: B	Below 3: C	
ആകെ		20				





പ്രതിബദ്ധതയുടെ അടിസ്ഥാനപരമായ

പ്രതിബദ്ധതയുടെ അടിസ്ഥാനപരമായ 80% തുകയിൽ വരുന്ന യൂണിറ്റിന് എ ഗ്രേഡ്  
അടിസ്ഥാനപരമായി അതരംതരം 48-50 യൂണിറ്റിൽ വരുന്ന യൂണിറ്റിന് എ ഗ്രേഡ്  
അടിസ്ഥാനപരമായി.

1) പ്രതിബദ്ധതയുടെ അടിസ്ഥാനപരമായ 80% തുകയിൽ വരുന്ന യൂണിറ്റിന് ബി ഗ്രേഡ്.  
അടിസ്ഥാനപരമായി 50 യൂണിറ്റിൽ വരുന്ന യൂണിറ്റിന് ബി ഗ്രേഡ്  
അടിസ്ഥാനപരമായി.

2) പ്രതിബദ്ധതയുടെ അടിസ്ഥാനപരമായ 80% തുകയിൽ വരുന്ന യൂണിറ്റിന് സി ഗ്രേഡ്  
അടിസ്ഥാനപരമായി.

3) പ്രതിബദ്ധതയുടെ അടിസ്ഥാനപരമായ 80% തുകയിൽ വരുന്ന യൂണിറ്റിന് ഡി ഗ്രേഡ്  
അടിസ്ഥാനപരമായി.

4) പ്രതിബദ്ധതയുടെ അടിസ്ഥാനപരമായ 80% തുകയിൽ വരുന്ന യൂണിറ്റിന് ഐ ഗ്രേഡ്  
അടിസ്ഥാനപരമായി. 50 യൂണിറ്റിൽ വരുന്ന യൂണിറ്റിന് ഐ ഗ്രേഡ്  
അടിസ്ഥാനപരമായി. 50 യൂണിറ്റിൽ വരുന്ന യൂണിറ്റിന് ഐ ഗ്രേഡ്  
അടിസ്ഥാനപരമായി. 50 യൂണിറ്റിൽ വരുന്ന യൂണിറ്റിന് ഐ ഗ്രേഡ്  
അടിസ്ഥാനപരമായി.